

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-428(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 06.08.2018

NAME OF THE PARTIES:

Pradip R. Kamdar & Ors.
v/s.
Automotive Manufacturers Pvt. Ltd. & Ors.

SECTION : 241-242 & 244 of Companies Act, 2013.

ORDER

At request of the Petitioner's Counsel, list this matter on 11.09.2018 for reporting settlement.

501-

RAVIKUMAR DURAISAMY
Member (Technical)

501-

B.S.V. PRAKASH KUMAR
Member (Judicial)